

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:347
ANSWERED ON:17.03.2006
REVAMPING OF RURAL SANITARY SYSTEM
Nikhil Kumar Shri

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the funds allocated to various States for rural sanitary system remained unutilized or were diverted to some other purposes during the last three years;
- (b) if so, the details thereof alongwith the action taken in this regard;
- (c) whether the Government has been considering to revamp the rural sanitary systems in the country; and
- (d) if so, the steps the Government proposes to ensure proper implementation of rural sanitary system in the country?

Answer

MINISTER OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) to (d) A statement is laid on the table of the House.

Statement as referred to in reply to the Lok Sabha Starred question No. 347 due for reply on 17.3.2006

(a) No report regarding diversion of funds given to the States for Central Rural Sanitation Programme has been received. However, in some project districts, implementation has been slow resulting in low utilization of fund.

(b) The State-wise details of funds released & utilized as well as physical progress is given in the statements enclosed. A number of measures have been taken by the Department of Drinking Water Supply to accelerate the pace of implementation of the TSC, which has resulted in better utilization of funds and higher physical achievements in the last 3-4 years. Some of the important steps taken in this direction are:

(i) Launching of Nirmal Gram Puraskar (NGP): To add vigour to sanitation drive, the Government of India initiated an incentive scheme for fully sanitized and open defecation free Gram Panchayats, Blocks, and Districts called the `Nirmal Gram Puraskar` in 2003. The incentive pattern under Nirmal Gram Puraskar is given in the table below;

(Rs. in lakh)

Particulars	Gram Panchayat	Block	District
Population Criteria	Up to 5001	Up to 50001	Up to Above 10 lakhs
	5000 and above	50000 and above	10 lakhs and above

Cash Incentive	2.0	4.0	10.0	20.0	30.0	50.0
Incentive to Individuals	0.10	0.20	0.30			
Incentive to Organisations	0.20	0.35	0.50			

(ii) Strong focus on school sanitation along with inter-sectoral co-ordination among the Departments such as Education, Health, Women and Child, Tribal, Social Justice and Empowerment has been initiated and has resulted in quality improvement in the construction and improved operationalisation of hygiene education and O & M activities in schools.

(iii) Strong Monitoring System: In order to closely monitor the process as well as quality of implementation, District level monitoring (DLM) agencies have been engaged for 398 TSC projects sanctioned till 2003-04. The DLMs do independent monitoring of the process parameters and the outcomes and submit reports through an on line monitoring system.

(iv) IEC and Capacity building: The programme lays emphasis on IEC activities and capacity building of different stakeholders. State level Communication & Capacity Development Units (CCDU) have been sanctioned. National level media campaign has been launched and focus is being given on inter personal communication at the grass root-level.

(c) Government has decided to revamp the Total Sanitation Campaign (TSC) by making certain amendments in the programme

guidelines to accelerate the pace of implementation. The amendments include,

- (i) Increase in the unit cost of household latrines from Rs 625 to Rs 1000 and from Rs 1000 to Rs 2000.
 - (ii) Include the component of solid and liquid waste management as part of TSC,
 - (iii) 100 percent Government contribution for school and Anganwadi toilets without any community contribution. Share of the Government of India will increase from existing 60% to 70% of the unit cost
 - (iv) Giving revolving fund (upto Rs 50 lakh per district) to the districts to fund Self Help Groups and Co-operative Societies; and
 - (v) Modification in earmarking of funds among different components in TSC.
- (d) The following steps have been taken to ensure proper implementation of the programme;

I. Setting up of District & Village water and sanitation committees: The TSC is being implemented through the District Water & Sanitation committees. At the grassroots level, Village Water & sanitation committees have been set up to accelerate the pace of implementation. The panchayati raj institutions are also being involved

II. Monitoring of The Programme: a robust monitoring mechanism has been put in place for monitoring the programme. District Vigilance and Monitoring committees headed by the Members of Parliament have also been constituted to review the implementation of the TSC.

Statement I

Statement as referred to in part (b) of the Lok sabha Starred Question No 347 due for reply on the 17th March, 2006

(Rs. in Lakhs)												
State	Total	Approved	Share	Release	of funds	Expenditure	Reported					
Projects	Outlay	Cent-	State	Benef	Cent-	State	Cent-	State	Benef	Total		
	tral	tre										
1 ANDHRA	42907.9	26940.92	9348.16	6618.82	16664.84	23901.45	12844.52	18542.61	7094.01	38481.14		
2 ARUNACHAL	3151.59	2115.64	680.92	355.03	634.68	61.3		287.34	19.35	86.33	393.02	
3 ASSAM	2118.37	7774.95	2614.82	1728.6	2353.51	196.81	359.5	62.84	59.22	481.56		
4 BIHAR	56113.72	36503.98	11811.47	7798.27	6868.43	817.94	1611.2	361.32	257.53	2230.05		
5 CHATTISGARH	22557.28	14206.58	5390.14	2960.56	2759.56	594.82	522.69	157.52	77.46	757.67		
6 D & N HAVELI	47.14	35.5	0	11.64	3.15	0	1.67	0	0	1.67		
7 GOA	727.57	425.58	160.75	141.24	134.67	0	0	0	0	0		
8 GUJARAT	27615.64	15074.26	6920.44	5620.94	4445.48	1508.96	1337.08	454.97	96.35	1888.4		
9 HARYANA	9609.46	4684.29	2476.36	2448.81	1562.35	804.72	1100.25	509.15	512.42	2121.82		
10 HIMACHAL	4231.25	2603.35	1025.96	601.94	823.87	74.45	268.33	156.22	124.6	549.15		
11 JAMMU &	6890.85	4387.38	1510.34	993.13	1243.41	59.98	39.93	13.01	7.07	60.01		
12 JHARKHAND	30055.51		18921.6	6658.47	4475.44	5649.51	1161.88	1380.67	540.9	224.89	2146.46	
13 KARNATAKA	32503.15		20715.38	7327.48	4460.29	6624.71	2110.2	1763.64	584.95	215.17	2563.76	
14 KERALA	11969.79	6304.88	2843.46	2821.45	3629.2	1482.03	2915.72	1217.91	3907.56	8041.18		
15 MADHYA	42253.47	27275.31	9402.32	5575.84	10096.81	3058.85	5554.91	2040.09	3013.69	10608.7		
16 MAHARASHTRA	43069.68	22162.99	10834.95	10071.74	8713.7	4507.41	5342.43	2893.82	1820.31	10056.56		
17 MANIPUR	1039.55	505.48	270.46	263.61	151.64	0	5	0	0	5		
18 MEGHALAYA	1960.26	982.59	520.23	457.44	221.37	0	0	0	0	0		
19 MIZORAM	1576.99	1012.86	352.11	212.02	280.84	7.5	5.12	0	0	5.12		
20 NAGALAND	1082.31	736.88	212	133.43	234.81	52.36	238.19	50.67	59.67	348.53		
21 ORISSA	43973.42	28411.17	9342.6	6219.65	10108.73	3221.28	4048.02	1625.69	884.16	6557.88		
22 PONDICHERY	248.9	158.06	0	90.84	94.84	0	56.63	14	14.13	84.76		
23 PUNJAB	7790.34	4271.4	2012.3	1506.64	1183.09	102.97	228.95	0.44	37.36	266.75		
24 RAJASTHAN	38031.24		24700.1	8750.11	4581.03	7058.19	1520.2	1726.91	592.72	254.71	2574.33	
25 SIKKIM	1936.88	1268.86	408.41	259.61	617.71	142.49	252.56	145.49	142.14	540.19		
26 TAMILNADU	49969.84		27457.27	12198.74	10313.83	16980.22	6579.92	12867.32	5590.62	4483.81	22941.75	
27 TRIPURA	4628.3	2685.54	1079.93	862.83	2055.79	954.14	1941.72	907.47	814.38	3663.57		
28 UTTAR PRADESH	80521.41	42982.36	20525.4	17013.65	19114.97	28173.78	11903.25	17273.18	6242.29	35418.72		
29 UTTARANCHAL	5226.99	3434.4	1193.8	598.79	799.91	278.91	109.03	29.79	71.66	210.48		
30 WEST BENGAL	40219.02	18798.13	6537.55	14883.34	11870.55	3537.34	6397.03	2206.31	9013.16	17616.49		
GRAND TOTAL	624027.82	367537.69	142409.68	114080.45	142980.54	84911.68	75109.6	55991.06	39514.07	170614.72		

Statement II

Statement as referred to in part (b) of the Lok sabha Starred Question No 347 due for reply on the 17th March, 2006

Sr.	State	Project Objectives	Project Performance
	IHHL	IHHL	IHHL
	San.	School	Toilets
	BPL	APL	TOTAL
	Comp	Toilets	for
	Balwadis	Balwadis	

1	ANDHRA	4098614	2794879	6893493	385	37818	913	3082045	452714	3534759	236	38624	534
	PRADESH												
2	ARUNACHAL	144556	11453	156009	234	3461	1500	14938	1129	16067	0	1442	228
	PRADESH												
3	ASSAM	1153531	499838	1653369	10	11767	2482	54670	2991	57661	0	186	6
4	BIHAR	4932476	2693929	7626405	8200	44093	3115	131737	8650	140387	41	3905	9
5	CHATTISGARH	3088599	850866	3939465	512	40830	9306	25394	3042	28436	15	2053	0
6	D & N HAVELI	2480	0	2480	12	0	0	37	0	37	1	0	0
7	GOA	15000	0	15000	150	283	116	0	0	0	0	0	0
8	GUJARAT	1817423	1846511	3663934	2000	24346	20873	53700	71781	125481	19	4910	1890
9	HARYANA	549060	322763	871823	601	5043	4370	170422	78472	248894	311	2191	1932
10	HIMACHAL	108017	240267	348284	606	6926	1090	784	1569	2353	44	395	2
	PRADESH												
11	JAMMU &	587833	115112	702945	578	7297	451	2317	184	2501	25	178	0
	KASHMIR												
12	JHARKHAND	2197700	773571	2971271	4104	27214	10184	71440	4051	75491	72	3677	59
13	KARNATAKA	2103342	2805397	4908739	2046	37755	23810	82672	119638	202310	92	7684	4595
14	KERALA	928146	68838	996984	1050	3974	798	450950	50444	501394	534	1570	750
15	MADHYA	3311313	4277851	7589164	801	56583	6923	464346	220077	684423	304	26884	2483
	PRADESH												
16	MAHARASHTRA	2513829	4486741	7000570	2688	41193	11780	501476	851499	1352975	1221	21445	8223
17	MANIPUR	63578	0	63578	56	606	0	672	0	672	9	72	0
18	MEGHALAYA	91087	12661	103748	200	2048	64	0	0	0	0	0	0
19	MIZORAM	59679	16852	76531	486	1753	812	0	0	0	0	0	0
20	NAGALAND	90153	7839	97992	1186	752	99	28401	0	28401	71	290	34
21	ORISSA	4275176	219826	6473444	972	35456	9863	689235	119910	809145	9	9716	927
22	PONDICHERY	18000	0	18000	0	26	16	900	0	900	5	26	7
23	PUNJAB	413498	192534	606032	334	12411	995	24550	0	24550	57	470	0
24	RAJASTHAN	2025465	4695115	6720580	1698	66846	12982	109696	109300	218996	60	9170	249
25	SIKKIM	51302	3197	54499	937	1604	340	7082	39281	46363	174	859	43
26	TAMILNADU	3968122	3851960	7820082	1646	39270	23848	1946400	1973477	3919877	1592	24157	20048
27	TRIPURA	361409	107511	468920	528	3643	2950	362084	71507	433591	132	2453	3545
28	UTTAR	5620489	9145782	14766271	1712	93163	31544	2122131	1528386	3650517	867	22048	635
	PRADESH												
29	UTTARANCHAL	324030	389870	713900	80	8750	2584	52692	29271	81963	13	242	14
30	WEST BENGAL	5013879	3141363	8155242	2286	41779	14640	3026354	1316767	4343121	184	22393	15
	GRAND TOTAL	49927786	45550968	95478754	36098	656690	199033	13477125	7054140	20531265	6466	207040	46228